

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No.14/TT/2013

Date: 20.2.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for Northern Region System Strengthening Scheme-XVI for Tariff block 2009-14 period in Northern Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 20.3.2013:-

- (i) The reason for increase in cost of roads and drainage by 155.44 %, and spares by 14.20%, and the FR cost under sub head "Site preparation", as per Form 5B (Page 28 of the petition);
- (ii) Actual date of commercial operation of the assets;
- (iii) Status of the remaining assets;
- (iv) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)